

Annexure
Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Name of the corporate debtor: Foremost International Private Limited
Date of commencement of CIRP: 10.11.2022
List of Creditors as on: 30-11-2022

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remark, if any
		No. of claims	Amount	No. of claims	Amount					
1	Secured financial creditors belonging to any class of creditors								1	
2	Unsecured financial creditors belonging to any class of creditors								2	
3	Secured financial creditors ((other than financial creditors belonging to any class of creditors)	1	210,636,895	1	210,636,895				3	Amount Provisionally Admitted subject to the verification of the Books of Accounts of CD
4	Unsecured financial creditors ((other than financial creditors belonging to any class of creditors)								4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)								6	
7	Operational creditors (Government Dues)	1	824,181	1	824,181				7	Amount Provisionally Admitted subject to the verification of the Books
8	Operational creditors (other than Workmen, Employees and Government Dues)	7	70,399,357	7	65,424,404			4,974,953	8	Amount Provisionally Admitted subject to the verification of the Books of Accounts of CD
9	Other creditors, if any, (other than financial creditors and operational creditors)								9	
Total		9	281,860,433	9	276,885,480			4,974,953		



Annexure-3														
Name of the corporate debtor: Foremost International Private Limited														
Date of commencement of CIRP: 10.11.2022														
List of creditors as on: 30.11.2022														
List of secured financial creditors (other than financial creditors belonging to any class of creditors)														
(Amount in ₹)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether Related Party?	% of voting share in COC					
1	Canara Bank	24.11.2022	210,636,895	210,636,895	Secured Financial Creditor	210,636,895	210,636,895	No	100%	NA	NA	-	-	Amount Provisionally Admitted subject to verification of Books of Accounts of CD
Total			210,636,895	210,636,895		210,636,895	210,636,895							

Annexure-7													
Name of the corporate debtor: Foremost International Private Limited													
Date of commencement of CIRP: 10.11.2022													
List of creditors as on: 30.11.2022													
List of operational creditors (Government Dues) (Amount in ₹)													
Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether Related Party?	% of voting share in COC, if applicable					
1	HVAT/CST and GST	Excise & Taxation Officer-cum-Assessing Authority, Ward 01, Gurugram	23.11.2022	824,181	8,24,181	Unsecured	No	NIL	-	-	-	-	Amount Provisionally Admitted subject to the verification of the Books of Accounts of CD
Total				824,181	8,24,181				-	-	-	-	



Annexure 8

Name of the corporate debtor: Foremost International Private Limited
Date of commencement of CIRP: 10.11.2022

List of creditors as on: 30.11.2022

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether Related Party?	% of voting share in CDC					
1	Sri Manmaya Textiles Private Limited	24.11.2022	14,674,271	14,097,764	Unsecured	-	-	No	0	-	-	576,507	Amount Provisionally Admitted subject to the verification of the Books of Accounts of CD	
2	Qube Real Estate Advisory LLP	23.11.2022	22,442,398	21,872,865	Unsecured	-	-	No	0	-	-	569,533	Amount Provisionally Admitted subject to the verification of the Books of Accounts of CD	
3	Continental Carriers Private Limited	22.11.2022	486,687	486,687	Unsecured	-	-	No	0	-	-	0	Amount Provisionally Admitted subject to the verification of the Books of Accounts of CD	
4	FPS Logistics Private Limited	24.11.2022	134,062	134,062	Unsecured	-	-	No	0	-	-	0	Amount Provisionally Admitted subject to the verification of the Books of Accounts of CD	
5	AMC Knit Craft	24.11.2022	19,357,617	17,969,970	Unsecured	-	-	No	0	-	-	1,387,647	Amount Provisionally Admitted subject to the verification of the Books of Accounts of CD	
6	SJR Embroidery Pvt Ltd	24.11.2022	3,955,161	3,465,956	Unsecured	-	-	No	0	-	-	489,205	Amount Provisionally Admitted subject to the verification of the Books of Accounts of CD	
7	Ajay n Company	24.11.2022	9,349,161	7,397,100	Unsecured	-	-	No	0	-	-	1,952,061	Amount Provisionally Admitted subject to the verification of the Books of Accounts of CD	
Total			70,399,357	65,424,404	-	-	-	-	0%	-	-	-	-	

